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Title: The Minister of State in the Prime Minister's Office and Minister of State in the Ministry of Personnel, Public Grievances and Pensions laid the statement regarding status of implementation of recommendations in 1st, 5th, 14th and 19th Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05, 2005-06, 2006-07 and 2007-08 respectively), pertaining to the Ministry of Personnel, Public Grievances and Pension and the status of implementation of the recommendations contained in 176th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the deptt. of Atomic Energy.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): Sir, the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has already been informed on 10.9.2007 that out of the above 25 recommendations, 20 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 5 recommendations, Sir, with your permission I lay two Statements on the Table of the House which indicate the status as on 31.12.2007 on these recommendations. Statement No. I indicates the position regarding two of these recommendations which have since been implemented. Statement No. 11 lists the status of remaining three recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 32 recommendations in its 5th Report on the Demands for Grants (2005-06) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 10.9.2007 that out of these, 31 recommendations had already been implemented or no further action remained to be taken on them. The remaining one recommendation has since been implemented and Sir, with your permission, I lay Statement No.III on the Table of the House. With this Sir, the entire recommendations contained in the 5<sup>th</sup> Report stand fulfilled or no further action remains to be taken.

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\* Laid on the Table and also placed in Library, See No. LT 8757/2008

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to lay a report on the status of implementation of the recommendations contained in the 176<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Department of Atomic Energy.

\* Laid on the Table and also placed in Library, See No. LT 8758/2008